

CENTR.

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI DATED THE 31st May, 1972.

No. 2445 (F.No. 100-IT-1A)
conferred by sub-section (2) of Section 115C of the Income-tax Act, 1961 (43 of 1961) makes the following:

Notification No. 679 (F. No. 100-IT-1A): In exercise of the powers conferred by sub-section (2) of Section 115C of the Income-tax Act, 1961, the Central Government hereby gives notification that the "Temples, Madras" shall be added under the said section throughout the State of Tamil Nadu.

- 17. Special Circle
- 18. Nalgonda Circle (T.N.)

GOVERNMENT OF INDIA
(U. SHASTRI)
UNDER SECY. CENTRAL BOARD OF

To
The Manager,
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(V.P. VASANTH)
SECTION OFFICER